

Form ECB 2
Reporting of actual transactions of External Commercial Borrowings (ECB)
under Foreign Exchange Management Act, 1999
(for all categories and any amount of loan)
Return for the Month ended of _____.

1. This return should be filled in for all categories of ECB. It should be submitted within 7 working days from the close of the month through the designated Authorised Dealer to the Director, External Commercial Borrowings Division, Department of Statistics and Information Management, Reserve Bank of India, C-9, Bandra-Kurla Complex, Bandra (East), Mumbai-400 051. If there is no transaction during a particular period, a **Nil Return** should be submitted.
2. Please do not leave any column blank. Furnish complete particulars against each item. In case an item is not applicable, write "N.A." against it.
3. All dates should be in format YYYY/MM/DD (*e.g.*, 2012/01/21 for January 21, 2012).
4. Borrowers obtaining sub-loans through DFIs/Banks/NBFCs etc. should not complete this form as the concerned financial institution would directly submit Form ECB-2.
5. The Company Secretary / Chartered Accountant must scrutinise related original documents and ensure that the return is complete and in order as per ECB guidelines issued by Government/RBI, before forwarding it to RBI.
6. Loan Registration Number should be specified for all the loans approved after February 01, 2004. For earlier loans, Loan Identification Number (LIN) / Registration Number allotted by RBI should be specified.
7. If space is not sufficient for giving full information against any item, a separate sheet may be attached to the return and serially numbered as Annex.
8. Following purpose codes for use in Part C (Utilisation).

| Code | Description | Code | Description |
|------|---|------|----------------------------|
| IC | Import of capital goods | MF | Micro Finance Activity |
| OI | Overseas Investment in JV/WOS | OT | Others (Pl. specify) |
| RL | Local sourcing of capital goods (Rupee expenditure) | RR | Refinancing of rupee loans |
| RC | Working Capital (Rupee expenditure) | RB | Redemption of FCCBs |
| SL | On-lending or sub-lending | IF | Infrastructure development |
| RF | Repayment of earlier ECB | NP | New project |
| ME | Modernisation /Expansion of existing units | | |

9. Following codes for use in Part D (Debt Servicing) for source of remittance:

| Code | Description | Code | Description |
|------|-----------------------------|------|------------------------------|
| A | Remittance from India | D | Conversion to equity capital |
| B | Account held abroad | E | Lender waiver |
| C | Export proceeds held abroad | F | Others (specify) |

Part A: Loan Identification Particulars

| | | | | | | | | | |
|---|----------|--------|---|----------------------|--|--|--|--|--|
| Loan Registration Number (LRN) | | | | | | | | | |
| Loan Amount | | | | Borrower Particulars | | | | | |
| | Currency | Amount | Name and address of the Borrower (Block Letters) | | | | | | |
| As per Agreement | | | | | | | | | |
| | | | | | | | | | |
| Revised (please indicate if period of disbursement elapsed/ Cancelled/ not to be drawn in future) | | | Contact Person's Name: Designation: Phone No. : Fax no. : E-mail ID : | | | | | | |

Part B: Disbursement

B.1: Draw-down (Disbursement) during the month (in loan currency):

| Particulars | Date (YYYY/MM/DD) | Currency | Amount | Name of Bank/branch | Account No. |
|--|----------------------|----------|--------|---------------------|-------------|
| A. Amount Parked Abroad | | | | | |
| B. Amount Remitted to India | | | | Not Required | |
| Notes:1. In the case of import of goods or services, date of import may be furnished against date of drawdown. 2. In the case of financial lease date of acquisition of the goods is to be mentioned as date of drawdown. 3. In the case of securitised instruments, date of issue may be shown as date of drawdown 4. In the case of multi-currency loan a separate block(s) may be attached to the return | | | | | |

B.2: Balance amount of loan to be drawn in future:

| Expected Date of drawdown | Currency | Amount | If more than one instalment | |
|---------------------------|----------|--------|-----------------------------|-----------------------------------|
| | | | Total number of drawals | No. of drawals in a calendar year |
| | | | | |
| | | | | |

Part C : Utilisation**C.1: Details of utilisation of drawdowns (only Principal amount) during the month:**

| Particulars | Date | Purpose code | Currency | Amount | Country | Name of Bank | Account No. |
|-------------------------------|------|--------------|----------|--------|--------------|--------------|-------------|
| From Amount Held Abroad | | | | | | | |
| From Amount Remitted to India | | | | | Not Required | | |

C.2: Outstanding Balance amount (principal only) as at month-end:

| Particulars | Deposits/ Others | Cumulative period in months | Currency | Amount | Name of bank and branch | Account No. |
|-----------------|------------------|-----------------------------|----------|--------|-------------------------|-------------|
| Parked Abroad | | | | | | |
| Parked in India | | | | | | |

Part D : Debt Servicing**D.1: Principal Repayment, Interest payment etc. during the month (in loan currency):**

| Tranche No. | Purpose | Date of Remittance | Currency | Amount | Code for Source of remittance | Whether Prepayment of Principal (Y/N) # |
|-------------|-----------------------|--------------------|----------|--------|-------------------------------|---|
| | Principal Repayment @ | | | | | |
| | Interest @ rate | | | | | |
| | Others (Specify) | | | | | |

In case of prepayment please provide details of Automatic / Approval Route No., Date, Amount as Annex.

@ In case of conversion of FCCB/ECB into equity, Buyback/Redemption of outstanding FCCB or write-off of ECB principal amount, the transactions still to be shown against Principal Repayment with appropriate remarks.

D.2: Revised Principal Repayment Schedule (if revised / entered into Interest rate swap):

| Date (YYYY/MM/DD) (First repayment date) | Currency | Amount in Loan Currency in each transaction | If more than one instalment | | Annuity Rate (if annuity payment) |
|---|----------|---|-----------------------------|--|-----------------------------------|
| | | | Total Number of instalments | No. of payments in a calendar year (1, 2, 3, 4, 6, 12) | |

| | | | | | |
|--|--|--|--|--|--|
| | | | | | |
| | | | | | |
| | | | | | |

Part E : Others

E.1 Hedging details:

| Outstanding Principal ECB amount* | Currency | Financial hedge(s) | | Natural hedge | | Annualised percentage cost of financial hedge(s) for ECB |
|-----------------------------------|----------|--------------------|-----------------------------|----------------|-----------------------------|--|
| | | Notional value | % of outstanding ECB amount | Notional value | % of outstanding ECB amount | |
| | | | | | | |
| | | | | | | |

*as on the last date of the reporting month

E.2 Foreign exchange earnings and expenditure, if any, for the last three financial years (only corresponding to same currency of ECB):

| Financial Year | Currency | Foreign Currency earnings | Foreign Currency expenditure | Annual EBID** |
|----------------|----------|---------------------------|------------------------------|---------------|
| | | | | |
| | | | | |

**Earnings before Interest and Depreciation (EBID), as defined table above = Profit After Tax + Depreciation + Interest on debt + Lease Rentals, if any.

Part F: Outstanding Principal Amount

Outstanding loan Amount (in Loan Currency):

(i.e., total drawdown less total repayments at month-end)

Currency _____

| | | |
|--|--|--|
| | | |
|--|--|--|

 Amount: _____

We hereby certify that the particulars given above are true and correct to the best of our knowledge and belief. No material information has been withheld and / or misrepresented.

Place : _____

Signature of Authorised Official of borrowing company (with stamp)

Date : _____ Name : _____

Designation : _____

Telephone No.: _____

Summary Sheet (SS 2) for Form ECB 2

Loan Registration Number (LRN) : _____

| Currency | Drawn Amount before current month | Drawn amount in current month | Principal repayment in current month | Net outstanding | Interest Payments made | Other charges paid |
|----------|-----------------------------------|-------------------------------|--------------------------------------|-----------------|------------------------|--------------------|
| | | | | | | |
| | | | | | | |

Certificate from Company Secretary / Chartered Accountant

We hereby certify that the ECB availed vide LRN _____ in terms of approval granted by Government or RBI or under approval route / automatic route is duly accounted in the books of accounts. Further, ECB proceeds have been utilised by the borrower for the purpose of _____ during month ended _____. We have verified all the related documents and records connected with the utilisation of ECB proceeds and found these to be in order and in accordance with the terms and conditions of the loan agreement and with the approval granted by GoI (MoF) or RBI or under approval route / automatic route and is in conformity with the applicable ECB Guidelines.

Place : _____
 Date : _____

Authorised Signatory
 Name & Address
 Registration No.
 [Stamp]

Certificate by an Authorised Dealer

We hereby certify that the information furnished with regard to debt servicing, outstanding and repayment schedule for LRN _____ for month ended _____ is true and correct as per our record. The drawal, utilisation and repayment of the ECB have been scrutinised and it is certified that such drawal, utilisation and repayments of ECB are in compliance with ECB guidelines

Place : _____
 Date : _____

 Signature of Authorised Dealer (with stamp)
 Name : _____
 Designation : _____
 Telephone No. : _____
 Name & Address of Authorised Dealer: _____
 E-mail ID: _____